NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. IA 2333/2022 In C.P. (IB)/1434(MB)2017

CORAM:
SMT. ANURADHA BHATIA **SHRI KISHORE VEMULAPALLI**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023

NAME OF THE PARTIES: **Sekar Ananthanarayan**
V/s
E Global Trading Ltd
IN THE MATTER OF
Daimler Financial Service India Pvt Ltd
V/s
E-Global Trading Ltd

APPEARANCE :

FOR THE APPLICANT **:** Absent

FOR THE RESPONDENT **:** Absent

Section: 7, Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **25.04.2023** for hearing.

Sd/- **Sd/-**
ANURADHA BHATIA **KISHORE VEMULAPALLI**
Member (Technical) **Member (Judicial)**
09.03.2023
Sushil